

Bihar State Legal Services Authority

Bihar Victim Compensation Schemes

Year wise Victim Compensation chart

Year	Nature of Offence	No. of Victims	Allotment of Compensation to DLSAs in Rs.
2019-20	Acid	69	1,86,05,707
	POCSO	126	3,55,55,000
	Rape	54	1,91,75,000
	Death	79	1,96,45,000
	Human Trafficking	03	2,50,000
	Sexual Assault	19	50,10,000
	Others	07	22,00,000
	Total	357	10,04,40,707/-
2020-21	Acid	25	65,00,000
	POCSO	126	3,83,90,000
	Rape	23	77,65,000
	Death	34	1,01,12,000
	Human Trafficking	01	1,50,000
	Sexual Assault	06	9,50,000
	Others	06	11,50,000
	Total	221	6,50,17,000/-
2021-22	Acid	37	90,50,000
	POCSO	369	9,80,54,500
	Rape	20	66,25,000
	Death	104	3,57,50,000
	Human Trafficking	01	2,00,000
	Sexual Assault	04	2,85,000
	Death (Lynching & Mob Violence)	06	9,25,000
	Others	03	5,00,000
	Total	544	15,13,89,500/-
2022-23	Acid	30	68,00,000
	POCSO	438	12,35,12,500
	Rape	22	94,50,000
	Death	92	2,49,80,000
	Mob violence	01	25000
	Others	10	16,00,000
	Total	593	16,63,67,500/-
2023-24 (As on 01.04.2024)	Acid	12	35,50,000
	POCSO	572	15,59,76,000
	Rape	18	70,00,000
	Death	117	3,26,50,000
	Others	05	8,15,000
	Total	724	19,99,91,000/-